## F.No. 01(03)/Roster/CESTAT/2019

## Customs, Excise \& Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2019

## ORDER NO. 247 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. $221 / 2019$ for CESTAT, Chandigarh for the period from 25.11.2019 to 29.11.2019 as follows.

| COURT | PERIOD | WORK ASSIGNED |
| :---: | :---: | :---: |
| Hon'ble Mr. Justice Dilip Gupta, President and Sh. Bijay Kumar, Hon'ble Member (T) | $\begin{array}{lll} \hline \text { From } 25.11 .2019 & \text { to } \\ 27.11 .2019 \end{array}$ | Customs, Excise and Service Tax Division Bench matters. |
| Sh. Ashok Jindal, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) | $\begin{array}{ll} \hline \text { From } 28.11 .2019 & \text { to } \\ 29.11 .2019 \end{array}$ | Customs, Excise and Service Tax Division Bench matters. |
| Sh. Ashok Jindal, Hon'ble Member (J) | $\begin{array}{\|l\|l\|} \hline \text { From } 25.11 .2019 & \text { to } \\ 27.11 .2019 & \\ \hline \end{array}$ | Single Member Bench matters |

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

(Bineesh Kumar K.S.)
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Dated: 21.11.2019

## ORDER NO. 248 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period from 25.11.2019 to 29.11.2019 as follows:

| COURT | PERIOD | WORK ASSIGNED |
| :--- | :--- | :--- |
| Sh. Ajay Sharma, Hon'ble | From 25.11.2019 to | Single Member Bench |
| Member (Judicial) | $\mathbf{2 9 . 1 1 . 2 0 1 9}$ | matters. |

## By order


(Bineesh Kumar K.S.)
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